

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.02.2026**

**COURT OF REGISTRAR**

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**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1211 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Eastern Power Distribution Company of Andhra Pradesh Limited Vs. Tripti Agarwal Liquidator of Implex Metal & Ferro Alloys Limited	Arjun Asthana
2.	I.A. No. 1212 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rekha Singh Vs. Piyush Infrastructure India Pvt. Ltd.	Kaushik Kumar Dey
3.	I.A. No. 1214 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Union Bank of India Vs. Raj Kumar Agarwal	Asav Rajan
4.	I.A. No. 1216 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Endless Services Pvt. Ltd. Vs. Shiv Kumar Bansal & Ors.	Pankaj Agarwal

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